

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
BENGALURU BENCH

ITEM No. 11
CP (IB) No. 101/BB/2018

IN THE MATTER OF:

R. N. Monohar ... Applicant/Petitioner
Vs
GCL Pvt. Ltd. ... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 05.07.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

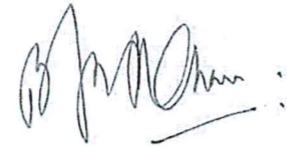
ORDER

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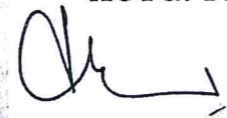
Order Reserved.

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Order Reserved.



(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)